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ITEM NO.15

COURT NO.11

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9098/2009

(From the judgement and order dated 22/01/2009 in WA No.716/2008 of The  
HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

KANDATH DISTILLERIES

Respondent(s)

(With appln(s) for vacating stay, c/delay in filing rejoinder affidavit  
and prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

Date: 10/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Ramesh Babu M.R.,Adv.

For Respondent(s) Mr. V. Giri,Sr. Adv.  
Mr. George Poonthottam,Adv.  
Mr. Dileep Pillai,Adv.  
Mr. George Mathew,Adv.  
Mr. M.P. Vinod,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 30.1.2013.

| (NARENDRA PRASAD)  
| COURT MASTER

| | (RENUKA SADANA)  
| | COURT MASTER